



**Government of Jammu and Kashmir  
Housing and Urban Development Department  
Civil Secretariat, Srinagar**

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**Notification  
Srinagar, 8<sup>th</sup> September, 2018**

**SRO 387.** -In exercise of the powers conferred by section 31 of the Jammu and Kashmir Municipal Corporation Act, 2000, the Government in consultation with the Chief Electoral Officer hereby make the following amendments in the Jammu and Kashmir Municipal Corporation (Election) Rules, 2003, namely:-

1. In sub-rule (2), (3) and proviso to sub-rule (4) of rule 20, for the words "Scheduled Caste", wherever appearing, the words and sign "Scheduled Caste/Scheduled Tribe" shall be substituted.
2. In Form – 6A, last para of the nomination paper shall be substituted by the following; namely:-

"I further declare that I am a member of the ..... caste/tribe/class which is Scheduled Caste/Scheduled Tribe/Backward Class."

3. After rule 24, following rule shall be added; namely:-

"24-A. Notwithstanding anything to the contrary contained in rule 24, the Chief Electoral Officer shall be competent to prescribe a different procedure for allotment of symbols to the contesting candidates in the event of conduct of Municipal Corporation Elections on non-party basis."

**By order of the Government of Jammu and Kashmir**

(K.B. Agarwal) IAS  
Financial Commissioner  
Housing & Urban Dev. Department.

Dated 08.09.2018

No. HUD/LSG/ULBJ&K/200/2018

Copy to the:-

1. Chief Electoral Officer, J&K, Srinagar.
2. Commissioner/Secretary to Government, General Administration Department, Civil Secretariat, Srinagar.
3. Secretary to Government, Deptt. of Law, Justice and Parliamentary Affairs, Civil Secretariat, Srinagar.
4. Divisional Commissioner, Jammu/Kashmir.
5. All Deputy Commissioners.
6. Commissioner JMC/SMC.
7. OSD to Advisor (V) to the Hon'ble Governor,
8. Private Secretary to the Hon'ble Governor, J&K.
9. Private Secretary to the Chief Secretary, J&K.

10. PA to the Financial Commissioner, H&UDD, Civil Secretariat, Srinagar.
11. General Manager, Government Press, Srinagar, for publication of notification in the Government Gazette.
12. Government Order File (w.2.s.c)